

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 290 /UHC/Admin.A/2017

Dated: December 21, 2017.

In exercise of the powers conferred by Rule 27(ii) of the Uttarakhand Higher Judicial Service Rules, 2004 and all other powers enabling in this behalf, the Hon'ble Court is pleased to grant the Super time Scale of ₹ 70,290-1,540-76,450 to the following officers, after completing 03 years of continuous service in the Selection Grade of H.J.S. Cadre, from the date mentioned against their names : -

Sl. No.	Name of the officer	Date of grant of Super time Scale
1.	Smt. Meena Tiwari	13.06.2016
2.	Sri Rajendra Singh	01.12.2017

By Order of the Court,

Sd/-
(Narendra Dutt)
Registrar General.

No. 5645 /UHC/XIII-g-14/Admin.A

Dated: December 21, 2017.

Copy forwarded for information and necessary action to : -

1. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun – 248 195.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary (Personnel), Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. Smt. Meena Tiwari, District & Sessions Judge, Tehri Garhwal.
8. Sri Rajendra Singh, District & Sessions Judge, Hardwar.
9. Senior Treasury Officer, Tehri Garhwal and Hardwar.
10. Deputy Registrar (Account), High Court of Uttarakhand, Nainital.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification for kind perusal of Hon'ble Judges.
13. I/c N.I.C., High Court of Uttarakhand, Nainital.
14. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A